

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:872
ANSWERED ON:22.11.2001
COLLECTION OF ENTRY FEE FROM MONUMENTS
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Will the Minister of CULTURE be pleased to state:

- (a) the details of amount collected as entry fee from ASI monuments from both Indian and foreign tourists, separately during each of the last three years, till date, monument-wise;
- (b) whether there is decline in revenue collection from entry fee since increase in entry fee for monuments;
- (c) if so, the details thereof along with the reasons therefor;
- (d) whether there is any proposal to reduce or scrap entry fee hike;
- (e) if so, the details thereof;
- (f) the manner in which the Government monitor and check the process of entry fee collection and the number of domestic/foreign tourists visited the monuments; and
- (g) the list of registered and empanelled tour operators in the country and their income/collection by bringing foreign tourists to ASI monuments during the said period?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

- (a) The details of revenue collected through entry fee during the last three years alongwith details of Indian and foreign tourists with effect from November, 2000 to June 2001 is in the Annexure.
- (b) No, Sir.
- (c) Question does not arise.
- (d) & (e) From 1st October 2001, the entry fee in respect of foreign visitors has been reduced from US \$ 10/- to US \$ 5/- on the 14 World Heritage ticketed monuments, and from US \$5/- to US \$ 2/-, on the other 110 ticketed monuments.
- (f) Adequate administrative and accounting measures are in place to monitor the collection of entry fee and inflow of tourists at all the ticketed monuments.
- (g) Information on this subject relating to tour operators does not fall within the ambit of the Archaeological Survey of India.